

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **23.08.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/13(CHE)/2023
NAME OF THE PETITIONER(S) : Sri Gurudev Enterprises and 4 Others
NAME OF THE RESPONDENTS : Arjun Chemicals Pvt Ltd
UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

ORDER

Petitioner is represented by Ld. Counsel Mr. A. Vikash.
Respondent is represented by Ld. Counsel Mr. Rohan Rajasekaran.

Pleadings are complete.

Ld. Counsel for Respondent seeks and is granted weeks' time
to file written synopsis giving dates, events and citations.

Ld. Counsel for the parties submit that the parties are on
discussion on settlements.

At joint request, list this Petition for reporting
settlement/hearing on **05.10.2023**.


[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)


[SANJIV JAIN]
MEMBER (JUDICIAL)